

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-339
TO BE ANSWERED ON THE 04/02/2022

SETTLEMENT OF FARMERS' CLAIMS IN TAMIL NADU UNDER FASAL BIMA YOJANA
339 SHRI K.R.N. RAJESHKUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of farmers who have insured their crops in Tamil Nadu under Fasal Bima Yojana during the last three years;
- (b) the total number of farmers and amount of claims made or otherwise compensation paid to these farmers due to natural calamities and less-yield during the same period;
- (c) the quantum of amount released to these farmers against their claims, the details thereof;
- (d) the total claims pending till date during the said period; and
- (e) by when these claims are likely to be settled?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (e) : The Pradhan Mantri Fasal Bima Yojana (PMFBY) is voluntary for the States and State Government of Tamil Nadu is implementing the scheme since its inception in 2016-17. As per provisions of Pradhan Mantri Fasal Bima Yojana (PMFBY), insured farmers do not need to file claims in respect of wide spread calamities like drought, flood etc. as the scheme is mainly implemented on 'Area Approach' basis. Admissible claims are worked out and paid directly to the insured farmer's account by the insurance companies based on the yield data, per unit area, furnished to the insurance company by the concerned State Government and claim calculation formula envisaged in the Operational Guidelines of the scheme on receipt of State Government's requisite share in premium subsidy. However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst & natural fire and post-harvest losses due to cyclone, cyclonic/unseasonal rains & hailstorms are calculated on individual insured farm basis. These claims are assessed by a joint committee comprising representatives of State Government and concerned insurance company. Details of number of farmer applications insured, claims reported, claims paid and claims pending in Tamil Nadu during 2018-19, 2019-20 and 2020-21 under Pradhan Mantri Fasal Bima Yojana (PMFBY) are given in following table :

Year	Seasons	Farmer Applications Insured (In Lakhs)	Reported Claims (Rs. in crore)	Paid Claims (Rs. in crore)	Farmers Applications Paid Claims (In Lakhs)	Pending Claims (Rs. in crore)
2018-19	Kharif 2018	2.26	112.29	112.29	1.44	0.00
	Rabi 2018-19	22.54	2,550.45	2,550.45	19.16	0.00
	Total	24.80	2,662.74	2,662.74	20.60	0.00
2019-20	Kharif 2019	3.33	105.96	105.96	1.41	0.00
	Rabi 2019-20	35.60	1,062.64	1,030.49	16.46	32.14
	Total	38.93	1,168.60	1,136.46	17.87	32.14
2020-21	Kharif 2020	6.08	132.13	110.70	2.12	21.43
	Rabi 2020-21	50.83	1,631.84	1,571.93	21.12	59.91
	Total	56.91	1,763.97	1,682.64	23.24	81.33

Further, the State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of sever nature and is approved on the basis of Memorandum received from the State Government, in accordance with the established procedures. The assistance approved under SDRF/NDRF norms is provided in the form of relief.

As per the Government of India (Allocation of Business) Rules 1961, Ministry of Agriculture and Farmers Welfare is mandated to coordinate relief measures necessitated by drought, hailstorm, pest attack and cost wave/frost. The State Government of Tamil Nadu has not sought any assistance from NDRF during the last three years i.e. from 2018-19 to 2020-21 for the calamities coordinated by the Ministry.
